

candidates, the determinants of success at the competitive examination and the role of University education in this context. One of the conclusions drawn in this survey is that General Knowledge has a poor weightage in the examination but there is nothing disturbing about it.

Government are of the view that it would not be appropriate to draw any general conclusions from the limited data collected by the aforesaid Bureau in respect of only some of the successful candidates in one year's examination alone and that a more detailed study will have to be conducted to draw valid conclusions on the aspects covered by this survey.

Slow Progress of Work in C.S.I.R.

1640. SHRI B.K. DASCHOWDHURY:
SHRI BISHWANATH JHUN-
JHUNWALA :

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state ;

(a) whether, due to constant change from the purview of one Ministry to another, the work in the Council of Scientific and Industrial Research has slowed down to a great extent ;

(b) since when meeting of the governing body of the Council of Scientific and Industrial Research or meeting of Directors of various Laboratories has not been held ; and

(c) the reaction of Government thereto ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a). No, Sir. The Council of Scientific and Industrial Research (CSIR) functions as an autonomous organisation and its link with the administrative Ministry is only nominal.

(b) and (c). The Conference of Directors of the National Laboratories/Institutes was held on 4th-5th July, 1970 and the Governing Body of the CSIR last met on 24th July, 1970. Steps to hold the next meeting of the Governing Body of the CSIR are on hand. The possibility of holding the

Directors' Conference before the meeting of the Governing Body is also being explored.

Leave Travel Concession to Central Government Employees

1641. SHRI M. RAM GOPAL REDDY:
Will the PRIME MINISTER be pleased to state :

(a) whether a leave travel concession scheme is in force for the benefit of the Central Government employees ;

(b) if so, the main features and objectives of this scheme ; and

(c) how far those objectives have been achieved ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c). A statement is attached.

Statement

The Leave Travel Concession Scheme was introduced on 11th October, 1956 for the benefit of the Central Government employees and its salient features are as follows :-

(a) All regular employees who have put in one year's service are entitled to the travel concession *once* in a block of two calendar years, commencing from 1956-57 for journeys to their home-town and back ;

(b) The concession is admissible not only to Government servants but also to their wives, legitimate and step children residing with and wholly dependent on them, but not to parents, sisters, brothers, etc.

(c) The concession is available only when the Government servant proceeds on regular leave for not less than 15 days and is not admissible to railway employees, members of Defence services and those who are eligible for any other form of travel concessions ;